

implemented. The object of these programmes is to promote industries based largely on agriculture and other local resources with a view to broadening and diversifying the base of the rural economy.

A number of major industries like steel, aluminium, caustic soda etc. have been established in non-urban areas, thus bringing into existence small industrial townships in the midst of essentially rural surroundings. A number of sugar factories are also located in essentially non-urban areas. Recently some fiscal incentives have also been given to encourage the shifting out of industries from over-crowded areas like Bombay.

(b) Progress made in establishment of Rural Industrial Estates as on 30th September, 1965, is as under:—

Industrial Estates functioning . . . . .	35
Industrial Estates completed and likely to start functioning in near future . . . . .	22
Industrial Estates under construction . . . . .	30
TOTAL . . . . .	87

#### Import of Tractors from U.S.S.R.

1107. **Shri Dharmalingam:**  
**Shri V. V. Thevar:**

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that U.S.S.R. has agreed to supply 2,000 tractors to India;

(b) if so, what kind of tractors are to be supplied;

(c) how these are to be used; and

(d) on what conditions these are to be supplied?

**The Minister of Commerce (Shri Manubhai Shah):** (a) Under the recent Trade Agreement concluded with the U.S.S.R., the Soviet side has agreed to supply Crawler tractors, wheel tractors and other agricultural

machinery, components and spares upto a value of Rs. 1.5—2.9 crores during 1966. The Government of India, keeping in view the needs of the Country's agricultural requirements for different types of tractors, will determine the exact Nos. of each type that will have to be imported.

(b) We have agreed to import only such types of tractors which are not indigenously manufactured and/or fabricated and so far as wheeled tractors are concerned the main supply will be in the 14 HP range.

(c) These tractors will, on imports, be used for agricultural purposes only.

(d) The Soviet Union have agreed to supply tractors and agricultural machinery on deferred payment terms extending to 8 years.

#### Fire Cases in H.E.C., Ranchi

1108. **Shri Dasaratha Deb:** Will the Minister of Industry be pleased to state:

(a) the number of persons arrested so far in connection with the fires that broke out in the Heavy Engineering Corporation, Ranchi in 1964;

(b) whether any specific charge-sheets have been prepared against those who have now been kept in custody in connection with the said arson cases;

(c) if not, how long the accused persons are going to be kept in the custody in this way; and

(d) what steps are being taken to expedite such cases?

**The Minister of Industry (Shri D. Sanjivayya):** (a) Nineteen.

(b) to (d). The case is being investigated by Bihar C.I.D. in collaboration with the Central Bureau of Investigation. Every effort is being made to complete the investigation and prefer charge sheets as early as possible.